GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA

UNSTARRED QUESTION NO:4301
ANSWERED ON:06.09.2012
RESTORATION OF DEALERSHIP
Singh Shri Ratan;Sinh Dr. Sanjay

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has issued orders to various Oil Marketing Companies (OMCs) for restoration of dealership/ distributorship of Retail Outlets/LPG agencies after considering their representation during the last five years;

(b) if so, the details thereof indicating the names of the dealer/ distributor, OMC wise;

(c) whether the OMCs have complied with the orders issued by the Government; and

(d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b) Yes, Madam. The details of restoration of dealership/ distributorship of Retail Outlets/LPG distributorship by public sector oil marketing companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) during the last five years are as follow:-

Name of OMCs	Name of RO Dealership/ LPG Distributorship
IOC	Shakuntla Gas Agency
IOC	Ranchi Gas Service
IOC	Shaheed Harinder Singh Filling Station
BPC	Ranjeet Gas Service
BPC	Balaji Power Point
BPC	Salasar Power Point

Supplies to M/s Balaji Power Point and M/s Salasar Power Point both at Ludhiana were restored by BPCL in compliance of the order of Punjab & Haryana High Court.

Restoration / revival of Shakuntla & Ranchi Gas Agencies was approved based on detailed examination and merit of each case. In case of Ranjeet Gas Service, restoration was in compliance of the directions of the Hon'ble High Court of Punjab & Haryana.

(c) Yes, Madam. However, restoration has not achieved finality in all cases.

(d) Not applicable.